

Sl.No.of order	Date of order	ORDER WITH SIGNATURE	Office notes as to action (if any) taken on order
	13.4.89.	Hon'ble K. Nath, v.c Hon'ble D.S. Mishra, Am. No appearance has been made on behalf of applicant due to lawyers strike in protest against formation of a bench of the Hon'ble High Court in Western Uttar Pradesh. List this case for orders on 01.5.89. ✓ Am. Am v.c	
	01.5.89	Not sitting Adjn to 12.7.89 for orders in Restoration Appn No 103/89. Hon' Mr. Justice K. Nath, v.c Hon' Mr. K.S. Ramam, A.M. Am v.c	
	12-7-89	Learned counsel for respondents says that he has just now received a copy of the petition. He requests for and is allowed three weeks time to file counter affidavit to which the applicant may file rejoinder within 10 days thereafter. This case before Dy Registrar on 14-8-89 for fixing a date for final hearing. Am v.c	

(SMS)